



File No. 1-2/Food Safety Mitra/FSSAI/2019-20  
Food Safety and Standards Authority of India  
(A Statutory body under Ministry of Health and Family Welfare)  
(Regulatory Compliance Division)  
FDA Bhavan, Kotla Road, New Delhi-110 002

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Dated: 11.10.2019

To,

All State Food Safety Commissioner(s)

**Subject: Introduction of Food Safety Mitra (FSM) Scheme of FSSAI-Reg.**

Sir/Madam,

FSSAI has introduced scheme of Food Safety Mitra (FSM) through which it plans to engage motivated individuals with the food safety ecosystem at ground level.

A Food Safety Mitra is an individual professional certified by FSSAI who assists in compliances related to FSS Act, Rules & Regulations with three avatars viz. Digital Mitra, Trainer Mitra and Hygiene Mitra depending upon their respective roles and responsibilities.

This new scheme will open an opportunities for youth of the country in the areas of online licensing and registration of food businesses, food safety training and hygiene auditing. This would mainly focus on small and medium scale food businesses. It lead to improved ease of doing business by creating a transparent and organized ecosystem supporting food businesses wherein food businesses will be able to get trained service providers at fair prices - lowering the costs of compliance.

FSSAI has put together an online portal for the same i.e. <https://fssai.gov.in/mitra/> and the registrations on the same for Digital Mitra have begun. A detailed brochure for the Food Safety Mitra scheme containing the structure and fees etc. is attached and is also available at <https://fssai.gov.in/mitra/doc/fsm.pdf>

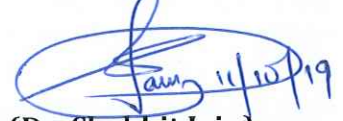
In this regard, it is requested to give widest publicity to the above initiative of the FSSAI to promote the enrolment of motivated individuals on the said portal in your State/UT.

Further, in order to kick start the scheme, the assistance of the Network of Professionals of Food and Nutrition in India (**NetPro.FaN**) chapters of your respective States (where they exist) may also be taken. At the initial stage, the training and assessment for the said scheme to the individuals will be provided by FSSAI through its Regional Offices so that the scheme is implemented in an effective manner while promoting its awareness amongst the public.

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This issues with the approval of the Competent Authority.

Yours faithfully,



**(Dr. Shobhit Jain)**  
**Executive Director (CS)**

Copy To:

1. Director, FSSAI, Regional Offices- Delhi/Kolkata/Mumbai/Chennai- for information and similar necessary action please.

All Regional Offices are requested to conduct face to face training and assessment of the Digital Mitras in their respective regions. After the successful completion of the training programme, the participants will be assessed in person and shall be awarded the certificate of completion by the Directors. The first batch of training and assessment may be done within October, 2019. (Resource and Coordination person in FSSAI is Shri Vikas Talwar, Deputy Director (RCD), +919953245421 Email: [vikastalwar.fci@gov.in](mailto:vikastalwar.fci@gov.in) )

2. Head (IT), FSSAI: with a request to upload on website.